

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/22(KB)2022  
IA(COMPANIES.ACT)/60(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS MAHESHWARY ISPAT LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mita, Adv. ] For Liquidator  
Mr. D. Majumdar, Adv.  
Mr. Manas Das, Adv.  
Mr. Chandan Mohata, Adv.

**ORDER**

1. Learned Counsel for the
2. **IA(COMPANIES.ACT)/60(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 7 onwards and this application is supported by an affidavit at page 5 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(COMPANIES.ACT)/60(KB)2024 is allowed and disposed of.**
3. List this matter on **30.04.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**